

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2484
ANSWERED ON:10.03.2000
PRIVATISATION OF CCI
RAMSHETH THAKUR

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the employees unions have protested against the Government's move to privatise some units of Cement Corporation of India (CCI) and urged the Government to review the decision; and

(b) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(DR. VALLABHBHAI KATHIRIA)

(a) & (b): Yes, Sir. Some Employees Unions of CCI had represented to the Government as well as BIFR against the proposed sale of certain unviable units of the Company and urged that the units be revived with Government support. Since CCI already stands referred to BIFR under the provisions of SICA, decision on the matter is dependent on BIFR's orders regarding revival of the Company.